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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CRL.M.C. 1012/2023, CRL.M.A. 3858/2023, CRL.M.A. 9981/2023 &**  
**CRL.M.A. 9982/2023**  
**SHRAVAN GUPTA** .....Petitioner

Through: Mr. Sidharth Luthra and Mr. Vikas  
Pahwa, Senior Advocates with Mr.  
Tanvir Ahmed Mir, Mr. Yudhister  
Singh, Mr. Prabhav Ralli, Mr. Saud  
Khan, Mr. Yash Dutt and Mr.  
Sangram Singh, Advocates.

versus

**DIRECTORATE OF ENFORCEMENT** .....Respondent

Through: Mr. S.V. Raju, ASG with Mr. Zoheb  
Hossain, Special Counsel with Mr.  
Vivek Gurnani, Mr.Kartik Sabharwal  
and Mr. Vivek Gaurav, Advocates for  
E.D.

**CORAM:**

**HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA**

**ORDER**

% **22.07.2024**

The Hon'ble Judge is on leave today.

Re-notify on 11.09.2024 at 03:30 PM.

Interim orders to continue.

**BY ORDER**

**(COURT MASTER)**

**JULY 22, 2024/R**